

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1560  
ANSWERED ON:09.12.2004  
RESETTLEMENT OF JHUGGIS REMOVED FROM RAILWAY LAND  
Pathak Shri Brajesh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has allocated funds to remove Jhuggis from its land and to rehabilitate the people residing in these Jhuggis;
- (b) if so, the details thereof; and
- (c) the number of people residing in Jhuggis on the Railway land for whose rehabilitation funds have been allocated as on date?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) Yes, Sir.

(b) & (c) In the National Capital Territory of Delhi, as per the resettlement and rehabilitation policy of the State Government of the National Capital Territory of Delhi, adopted by the Ministry of Urban Development & Poverty Alleviation, Railway is required to share the cost of resettlement and rehabilitation of the encroachers of Railway land. As per this policy, Railway has paid Rs.11,25,87,000 (Rupees Eleven Crore, Twentyfive Lakh Eightyseven Thousand) to the Municipal Corporation of Delhi for the resettlement and rehabilitation of 4359 number of jhuggis. Data regarding number of people is not maintained by the Railways.

In Mumbai for the Mumbai Urban Transport Project, Railways are sharing the cost of resettlement and rehabilitation(R&R) of the project affected households (PAHs) with the State Government of Maharashtra. The total expenditure on rail component of R&R incurred so far is Rs.327 crore (Rupees Three Hundred Twentyseven crore). The total number of PAHs is 15,857.